

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

05/03/2019

M.A./260/87/2019

D ROUT

O.A./260/44/2019

-V/S-

FOR EXECUTION OF ORDER

BHARAT SANCHAR NIGAM LTD

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. J.K. Nayak, Mr. K.C. Kanungo

Notes of The Registry	Order of The Tribunal				
	<p>As submitted by applicant's counsel the order has been implemented in the meantime. Hence, he does not want to press the M.A. Accordingly, the M.A. No.87/19 is disposed of being not pressed. However, in case if any fresh cause of action will arise, the applicant is at liberty to file fresh application as per rule.</p> <table border="1" style="width: 100%;"><tr><td style="width: 50%; text-align: center;">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td style="width: 50%; text-align: center;">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2" style="text-align: center; height: 40px;">kb</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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